

>

Title : Need to release adequate funds for computerization and modernisation of courts.

SHRI P.C. THOMAS (MUVATTUPUZHA): It is necessary that immediate steps be taken to computerize all Courts in India so as to make Judiciary more efficient, speedy and transparent. A proposal for computerization of all District Courts in India was pending with Planning Commission. It is also necessary that the Centre gives more assistance for modernization and construction of court buildings, furniture and other facilities for all courts including Lower Judiciary. The appointment of Judges in various High Courts are getting delayed and this has caused flooding of pendency in several of them. The new building of Kerala High Court is befitting to the stature of Judiciary. More funds should be allotted and all High Court in India should be given modern facilities like that of Kerala High Court. Clients and people who visit courts must be given facilities so that they all should feel that they are assisting the process of Law and Justice. The common man, especially the poor should get speedy justice in effective manner. I request the Government to take urgent steps in this regard spending more money on Administration of Justice.

.....